

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.226- **C.P. (IB)/212(AHM)2024**

ITEM No.227- IA/1144(AHM)2024

Proceedings under Section 94 IBC

IN THE MATTER OF:

Hitesh Jayanti Devalia
V/s
Punjab National Bank

.....**Applicant**

.....**Respondent**

Order delivered on: 26/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant/RP : Mr. Sumit Parikh, Adv.

For the For the PG : Ms. Helly Parikh, Adv.

ORDER

C.P. (IB)/212(AHM)2024

List for further consideration on 09.08.2024

IA/1144(AHM)2024

Learned RP is directed to serve the copy of report upon Financial Creditor through RPAD. Learned Counsel for the PG appeared and submitted that PG does not wish to file report.

Report is taken on record and annexed with original file.

List for further consideration on 09.08.2024

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DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

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CHITRA HANKARE
MEMBER (JUDICIAL)